

mills located in Madhya Pradesh during each year from January, 1993 to January, 1996 and till June, 1996 therein;

(b) the measures taken by the Government to revive the closed textile mills, mill-wise; and

(c) the measures taken to provide jobs and the rehabilitation of the workers rendered jobless as a result of closing down of the above mill?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) The production of Yarn and Cloth for the past three years is as under :

Year	All Yarn (Mn. Kg.)	All Cloth (Mn. Sq. mts.)
93-94	61.288	76.045
94-95	66.243	66.357
95-96*	108.000	51.072

The number of workers engaged in NTC, STC and Private Sector mills in Madhya Pradesh for the past three years is as under :

	Mar. 93	Mar. 94	Dec. 95	Mar. 96
No. of workers	49214	48019	54216	54334

\*Provisional

(b) Government has set up Board for Industrial and Financial Reconstruction (BIFR) to enquire into the working of sick industrial companies and to prepare and sanction, as appropriate, schemes for their revival.

(c) Government has set up Textile Workers Rehabilitation Fund Scheme (TWRFS) to provide interim relief to the workers rendered jobless due to permanent/ partial closure of the mill

[English]

#### Import of Gold

1094 SHRI RAM KRIPAL YADAV : Will the Minister of COMMERCE be pleased to state :

(a) whether Minerals and Metals Trading Corporation (MMTC) has diverted the concessional imports of gold to certain selected jewellery exporters;

(b) if so, the quantity alongwith the value of imported gold diverted by the MMTC to the jewellery exporters and the reasons therefor; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

#### World Bank Assistance for Tea Sector

1095. KUMARI UMA BHARATI :  
SHRI PRABHU DAYAL KATHERIA :  
SHRI SATYA DEO SINGH :  
SHRI PANKAJ CHOWDHARY :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have sought financial assistance from the World Bank to boost production of tea in the country;

(b) if so, the amount sought for the purpose; and

(c) the response of the World Bank thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b). A proposal for financial assistance to the tune of Rs. 2216.5 crores for development of tea industry in India has been submitted to the World Bank.

(c) A four member study team from the World Bank visited India during May/June, 1996 to make an assessment of the problems/bottlenecks faced by the tea industry in India. The Study Team, after discussions with different institutions and preliminary data analysis has identified issues which are to be addressed as a part of the project. Pursuant to discussions with the Study Team, five Working Groups have been constituted to make an in-depth analysis of the issues and various aspects of the project. The Bank mission would be visiting India again around November, 1996 for further interactions.

[English]

#### Closure of Sugar Mills under BIC Limited

1096. DR. M.P. JAISWAL : Will the Minister of TEXTILES be pleased to state :

(a) the number of workers rendered jobless due to closure of British India Corporation Sugar Mills at Chanpatia, Chakia in Bihar.

(b) whether the Government propose to adjust these employees in other companies;

(c) if so, the details thereof;

(d) since how long the payment of salary has not been given to the workers of this mill.

(e) the steps taken by the Government to pay the due salary of workers;

(f) whether these mills also has to pay outstanding due of cane growers;

(g) if so, the details thereof; and

(h) the time by which it is likely to be paid?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (h). The sugar factory at Chanpatia, Chakia in Bihar is one of the factories of the Champaran Sugar Company Limited, a private company which was wound up by Allahabad High Court Order on 05.09.1994 on the recommendation of the BIFR. On account of liquidation orders passed by the High Court, 876 workers at the sugar factory in Chanpatia ceased to be in employment. The management of the factory presently vest with the official liquidator. Since the Company is a private company, the Central Government has no proposal to clear their outstanding due or deployment of their employees in other Companies.

#### Status to Bikaner

1097. SHRI MAHENDRA SINGH BHATI : Will the Minister of FINANCE be pleased to state :

(a) whether the Bikaner District has been granted status of B-2 city; and

(b) if so, since when?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (b). Bikaner city has been classified as a B-2 Class City for the grant of House Rent Allowance and City Compensatory Allowance w.e.f. 1.3.1991.

#### Cotton Export

1098. SHRI RAM NAIK : Will the Minister of TEXTILES be pleased to state :

(a) the quantity of cotton permitted for export from Maharashtra during the current season;

(b) the total quantity of cotton exported by Maharashtra so far;

(c) the total quantity for export of cotton asked for by the Government of Maharashtra;

(d) the total quantity permitted by the Union Government; and

(e) the reason for permitting less quantity of cotton for export from the State ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) (a) to (d). Maharashtra Government had sought a quota of 5 lakh bales of cotton for export during the current cotton season (Sept. 95-Aug. 96). The Maharashtra State Cooperative Cotton Growers Marketing Federation has been allocated a quota of 2.2 lakh bales of cotton for export. All other State Federations were allotted, in all, 1.8 lakh bales for export. In addition, Maharashtra Federation could also apply against the quotas released for modern ginning and pressing units as well as for CCI/Federations/Private trade. The total quantity of

cotton exported (actually shipped) by Maharashtra Federation in the current year upto 15/7/96 is reported to be 47.594 bales.

(e) Does not arise in view of (a) to (d) above.

#### Review of P.M.R.Y.

1099. SHRI MAHESH KUMAR M. KANODIA :  
PROF. RASA SINGH RAWAT :  
SHRI KASHI RAM RANA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have made any assessment regarding success of Prime Minister Rozgar Yojana (P.M.R.Y.) for educated unemployed youths;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of the subsidy provided in this regard during the last year, State-wise and the target thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) and (c). Progress in implementation of PMRY is reviewed by Committees constituted at the Central, State and District level. A cell headed by the Dy. Governor, RBI also closely monitors the performance of the banks under the PMRY. Besides review and assessment by these committees, evaluation of the programme is also carried out by involving reputed institutions like IIM. Based on this review/evaluation, progress in implementation of PMRY is satisfactory. As reported by the State/UTs, number of cases sanctioned bank loans during the year 1993-94, 1994-95, 1995-96 is 32,068, 1,98,238 and 2,94,148 respectively. However, insistence on collateral security by some banks and delay in disbursement of sanctioned loans have also been reported.

(d) Subsidy under the Prime Minister's Rozgar Yojana is released to the Reserve Bank of India which in turn releases it to implementing banks. Hence, RBI is maintaining bankwise releases of subsidy and does not maintain State-wise subsidy releases. During the year 1995-96 an amount of Rs. 118.20 crores was released to the Reserve Bank of India for meeting subsidy claims for implementation of PMRY.

#### Cargo and Custom Agents

1100. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) the number of authorised agents of Cargo and Customs clearing in Delhi;

(b) the criteria adopted for authorisation of such agencies;